

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, HON'BLE MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 02.07.2024 AT 10:30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA (IBC)/1341/2024 in CP(IB) No.334/9/HDB/2018
NAME OF THE COMPANY	Smart Login Solutions Pvt Ltd
NAME OF THE PETITIONER(S)	Tomato Trading LLP
NAME OF THE RESPONDENT(S)	Smart Login Solutions Pvt Ltd
UNDER SECTION	9 of IBC

ORDER

IA (IBC)/1341/2024

Present: Ld. Proxy Counsel for the Applicant.

Ld. Proxy Counsel for the Applicant prays for an adjournment on the ground that Senior counsel is not available today. Prayer is allowed. **Matter is adjourned to 11.07.2024.**

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)